

आयकर अपीलिय अधिकरण “ए” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “A” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI WASEEM AHMED, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.2345/PUN/2016
निर्धारण वर्ष / Assessment Year : 2009-10

Automotive Stampings and Assemblies Limited,अपीलार्थी / Appellant
Attn: Mr. Ajay Joshi,
Automotive Stampings and Assemblies
Limited, G 71/2, MIDC, Bhosari,
Pune – 411026.

PAN : AAACJ2116M.

बनाम / V/s.

The Dy. Commissioner of Income Tax,
Circle – 8, Pune.

.....प्रत्यर्थी / Respondent

Assessee by : Ms. Aarti Sathe.
(Withdrawal Application filed).

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 11.02.2021
घोषणा की तारीख / Date of Pronouncement : 11.02.2021

आदेश / ORDER

PER WASEEM AHMED, AM:

The appeal filed by the assessee is directed against the order of the Id. Commissioner of Income Tax (Appeals) - 6, Pune dated 03.06.2016 for the Assessment Year 2009-10.

2. Before us, the appellant filed a letter dated 10.02.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The

appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Pune – 3.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 11th day of February, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-
(WASEEM AHMED)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 8th February, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-4, Pune.
4. The Pr.CIT-3, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “ए” बेंच, पुणे / DR, ITAT, “A” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.